GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA

UNSTARRED QUESTION NO:832
ANSWERED ON:19.03.2012
TRANSPARENCY IN PROJECT CLEARANCE PROCESS
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the vital information related to project clearance has been missing on the Ministry's website;

(b) if so, the details thereof ;

(c) whether the Central Information Commission(CIC) has directed to the Ministry to post entire information about project clearances on its website by the month of April, 2012;

(d) if so, the details of the information being put on the website; and

(e) the steps taken by the Government to improve transparency in project clearance process in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (e) Information pertaining to project clearances like Agenda of Expert Appraisal Committee (EAC) meetings, minutes of the meetings, copies of scoping clearance & Terms of Reference (ToRs) for the preparation of Environmental Impact Assessment/Environment Management Plan Reports, Environment Clearance letters etc. are regularly uploaded on the website of the Ministry. All Acts, Rules, Guidelines and circulars related to environmental clearance for developmental projects and constitution of EACs are available on the website of the Ministry. The Central Information Commission has directed the Ministry to post Form-1, Form-1A, additional information received from the Project Proponents in response to the queries of EAC, site visit reports and site specific study reports on the website of the Ministry from 1st April, 2012. As per the Environment Impact Assessment Notification, 2006, relevant information pertaining to the environment clearance, as mentioned above is regularly updated on the website of the Ministry.